

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1863
ANSWERED ON:13.12.2004
ASSISTANCE TO STATES UNDER AIBP
Singh Shri Ganesh

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the criteria laid down to provide assistance to backward States under the Accelerated Irrigation Benefit Programme;
- (b) whether this criteria is different from that which is applicable to the hilly States; and
- (c) if so, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) As per existing norms of Accelerated Irrigation Benefits Programme (AIBP) Central Loan Assistance is provided for completion of approved ongoing major and medium irrigation projects of Special Category States and non-special category States. Central Loan Assistance under AIBP is also provided to minor irrigation schemes of North- Eastern States and hilly states of Jammu & Kashmir, Himachal Pradesh and Uttaranchal and undivided Koraput, Bolangir and Kalahandi districts of Orissa. There is no classification of States as backward States for providing Central Loan Assistance under AIBP.

(b) & (c) Do not arise.